

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	IND/997/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	:	C. GANAPATHY
NAME OF THE RESPONDENT(S)	:	ARUNA HOTELS LIMITED
UNDER SECTION	:	9 OF INSOLVENCY & BANKRUPTACY CODE 2016

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S.No.	NAME (IN CAPITAL)	DESIGNATION		SIGNATURE
		REPRESENTATION BY WHOM		

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**ORDER**

As the time of the court is over, adjourn the matter to **31.5.2017 at 2.30 P.M.**

  
 (Ch. Md. Sharief Tariq)  
 Member (Judicial)

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)